

DR. AMAR PATNAIK (Odisha): Sir, I also associate myself with the Zero Hour submission made by the hon. Member.

DR. FAUZIA KHAN (Maharashtra): Sir, I also associate myself with the Zero Hour submission made by the hon. Member.

SHRI PRASANNA ACHARYA (Odisha): Sir, I also associate myself with the Zero Hour submission made by the hon. Member.

SHRI SUBHASH CHANDRA SINGH (Odisha): Sir, I also associate myself with the Zero Hour submission made by the hon. Member.

श्री सभापति: श्रीमती फूलो देवी नेतम। आपको पढ़ना नहीं है, केवल संक्षेप में बताना है।

Need for relaxation in rules related to allotment of accommodation to personnel of the Central Para Military Forces

श्रीमती फूलो देवी नेतम (छत्तीसगढ़): सभापति महोदय, मेरा विषय अर्ध-सैनिक बलों के जवानों को आवास आवंटित करने के नियमों में शिथिलता देने के बाबत है। महोदय, मैं आपका ध्यान अर्ध-सैनिक बलों के जवानों की महत्वपूर्ण समस्या की ओर आकर्षित करना चाहती हूँ। सरकार द्वारा दिल्ली में रह रहे जवानों को आवास उपलब्ध कराए जाते हैं। आवास देने के नियमों के अनुसार जवानों की तैनाती देश के अन्य हिस्सों में होती है, तो दिल्ली में दिए गए आवास को तीन साल में खाली करना पड़ता है। महोदय, जवानों के सामने बड़ी समस्या है। उनके बच्चे दिल्ली में पढ़ते हैं और आवास खाली होने पर उनकी पढ़ाई छुड़वाकर वे कश्मीर, नक्सल और जोखिम भरे इलाकों में परिवार को नहीं ले जा सकते हैं। कभी-कभी जवानों को कई सालों तक एक ही जगह पर रुकना पड़ता है, जबकि अन्य मंत्रालयों में काम करने वाले कर्मचारी दो साल का समय पूरा करके दिल्ली आ जाते हैं। ऐसे में उनका आवास सुरक्षित रहता है और जवानों का परिवार सड़क पर आ जाता है। वर्तमान में कई जवानों को 23 से 28 हजार की पेनल्टी लगती है। मैं आपके माध्यम से निवेदन करना चाहूंगी कि शहरी विकास मंत्रालय केन्द्रीय अर्द्ध सैनिक बलों के जवानों के लिए कम से कम छह साल तक आवास रखने का नियम बनाए और जिन जवानों पर पेनल्टी लगाई गई है, उसे माफ किया जाए।

श्री राजमणि पटेल (मध्य प्रदेश): महोदय, मैं माननीय सदस्या द्वारा उठाए गए विषय से स्वयं को सम्बद्ध करता हूँ।

डा. फौजिया खान: महोदय, मैं भी माननीय सदस्या द्वारा उठाए गए विषय से स्वयं को सम्बद्ध करती हूँ।

SHRI SUBHASH CHANDRA SINGH: Sir, I associate myself with the matter raised by the hon. Member.

DR. AMAR PATNAIK: Sir, I associate myself with the matter raised by the hon. Member.

DR. SASMIT PATRA (Odisha): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI BHASKAR RAO NEKKANTI: Sir, I also associate myself with the matter raised by the hon. Member.

Need to honour Rani Abbakka Chowta and inclusion of her story in school curriculum

SHRI TIRUCHI SIVA (Tamil Nadu): Mr. Chairman, Sir, as always, we recently celebrated the International Women's Day. But, it does not stop with that. The Governments of the day, the political parties, and the society are now aspiring to empower women socially, economically, politically, and in all other aspects.

I feel it is very essential to pay obeisance to the freedom fighters belonging to the women community, who have been unsung, unheard and unknown in many parts of the country. It is said that the *Sepoy* Revolution of 1857 was the first Revolution. But, despite that, they call it a 'mutiny'. The British belittled it. It was a Revolution. Even before that in the Sixteenth Century, Rani Abbakka, the Queen of Tulu Nadu, belonging to the Chowta Dynasty, was so skilled in warfare that she not only protected her fort, but also seized the Mangalore Fort and drove away the Portuguese. But, she is not known beyond the borders of Karnataka. Similarly, there is Rani Chennamma of Kittur. There is also Hazrat Mahal who participated in the *Sepoy* Revolution of 1857. The name of Uda Devi is also not much known. She also participated in the *Sepoy* Revolution of 1857. Hon. Chairman has been writing every week and posting on Facebook about those who fought during the Freedom Struggle. Similarly, Rani Veeramangai Velu Nachiyar of Sivaganga was the first ever queen who regained not only her fort, but also her Government, from the British with the help of Hyder Ali Tipu Sultan and Maruthu brothers. Sir, her main Commander-in-Chief was one, Kuyili, a *dalit* girl, who belonged to Arunthathiyar community. When Rani Velu Nachiyar was not able to withstand the modern ammunitions of the